Ongoing power projects

- *102. SHRI DWIJENDRA NATH SHARMAH: Will the Minister of POWER be pleased to state:
- (a) the details of ongoing power projects in the country and the progress made, so far, State-wise;
- (b) the amount spent on those projects during the last three years, State-wise; and
 - (c) by when those projects are likely to be completed?

Oral answers

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) A generation capacity addition of 78,577 MW is proposed for the Eleventh Plan. The sector-wise details and fuel mix of the proposed capacity addition is as under:

(MW)

	Hydro	Total	Ther	mal Break	: Up	Nuclear	Total
		Thermal	Coal	Lignite	Gas & Liquid Fuel		
Central Sector	9685	26800	24310	1000	1490	3380	39865
State Sector	3605	24347	23135	450	762	-	27952
Private Sector	3263	7497	5460	0	2037	-	10760
ALL-INDIA:	16553	58644	52905	1450	4289	3380	78577

During the 1st year (2007-08) of the Eleventh Plan, a capacity of 1,935 MW (consisting of 1,360 MW of thermal, 355 MW of hydro and 220 MW of nuclear) has been commissioned till 15.08.2007. At present, a generation capacity of another 50,910 MW which is being monitored by the Central Electricity Authority, is under execution, which could be commissioned during the Eleventh Plan. This consists of 33,504 MW in the thermal, 14,246 MW in the hydro and 3,160 MW in the nuclear segments. The details as presently available with Central Electricity Authority, in respect of the thermal, hydro and nuclear capacity currently under execution, State-wise, along with expenditure for the last three years, broad present status and expected date of commissioning are given respective in Statement-I, II and III.

(Rs. in crores) As on 15.08.2007

Statement-I

Details of thermal projects under execution

									T The last	Broad Present Status
75 S	SI. Name of Scheme/ No. Executing Agency	Sector	1.C. (No. x MW)= Capacity	Capacity Under Exec.	Latest Cost (Rs.	Expen	Expenditure during	1	Likely Commng.	
				(MW)	Crs.)	2004-05 2005-06 2006-07	7002-06	2006-07		
					9	1	∞	6	10	11
-	2	3	4	,						
	Andhra Pradesh		0001	1000	5103.39	NIL*	*IIX	267.66	267.66 2010-11	Order placed. Civil work in progress.
-	Simhadri STPP Extn./ NTPC	Central	2x500=1000		14 C	83	110.49	287.21	2009-10	Boiler erection started
2	Kakatiya TPP	State	[x500=500	200	2059.33	30.0	•			Boiler Drum Liming expected in 08/2007.
	APGENCO						*	90 25	2009-10	Order placed on
٣	Kothagudem TPP Extn. State	State	lx500=500	200	2203	* Z		27.70		BHEL. Advance payment released.
	APGENCO			Č	1640	248.94	551.06	480	2007-08	U-5: Works are in
4	Rayalaseema-II	State	2x210=420	210	2	l				auvairou suss
	(2X210) APGENCO		000	200	2100	312.66	930.16	461.64	312.66 930.16 461.64 2008-09	
5	Vijayawada TPP -1V APGENCO	State	DOC-DOCKI)						Test expected in 12/07.

Oral answe	rs		[20]	A UC	i., 2007]	to	Que	stions 11
Works completed. Commissioning held up due to non- availability of gas.	Works completed. Commissioning held up due to non-availability of gas.		Civil works are in progress.		Order placed. Civil work in progress.	Works are in advanced stage	Project is in advanced stage of construction.		Boiler Drum lifted. Project is under advanced stage of construction.
973.38 192.77 2008-09	2008-09		2008-09		525.06 2008-10	1188.85 1341.52 2007-08	1188.85 1341.52 2007-08		, 2007-08
192.77	113.53		0.75		525.06	1341.5	1341.5		408
973.38	866.06		41.34		195.75	1188.85	1188.85		104
214.38	225.10		* i		465.27	643.28	643.28		330
18.21	1830		236.40		8692.97	5868.38 (Incl. U-5 & 7 also)	5868.38 (Incl. U-5 & 6)		2690.5
464	445		37.2		0861	500	200		500
2x145+1x 174=464	2x140+1x 165=445		ST-37.2		3x660=1980	2x500=500	1x500=500		2x250=500
Private	Private		State		Central	Central	Central		Central
Gautami CCPP Gautami Power Ltd.	Konaseema CCPP Konaseema EPS	Assam	Lakwa Waste Heat Unit APGCL	Bihar	Barh STPP- 1 NTPC	10 Kahalgaon St-II, Ph-1U-6 (2X500) NTPC	11 Kahalgaon St-II, Ph-2 U-7 NTPC	Chhattisgarh	12 Bhilai TPP Ph-I NTPC
9	7		∞		6	10	11		12

-		7	4	8	9	7	∞	6	10	11
1 2	Korba	Central	1x500=500	200	2448.49	NIL*	130.06	160.24	130.06 160.24 2009-10	Order placed. Boiler erection is in progress.
14		Central	2x500=1000	200	4039.67	332.88	918.14 936.56 2007-08	936.56	2007-08	Project is under advanced stage of construction.
15	Sipat-I NTPC	Central	3x660=1980	0861	8323.39	675.47	1079.41 1543.53 2007-09	1543.53	2007-09	Order for Boiler placed on M/s Doosan Korea and for Turbo Generator order placed on M/s Power machines, Russia. Work of all the three units is progressing as per schedule.
91	16 Korba East TPP St-5 CSEB	State	2x250=500	250	2406.97 (Incl. U-1 also)	258.14	389.15		682.61 2007-08	Work is in advanced stage of construction and commissioning activities are in progress.
17	O.PJindal STPP Jindal Power Ltd.	Private	4x250 = 1000	1000	4500	87.	877.40	1742.09	1742.09 2007-08	Work on all the 4 units in advanced stage of construction.
18	Pathadi TPS Ph-I Lanco Amarkantak Power Pvt. Ltd.	Private	Ix300 = 300	300	1291.93	*TIN	206	427.57	206 427.57 2008-09	EPC contract placed on M/s Zelan, Malaysia. Work on all the fronts is going on as per schedule.

			•	, ,			- <u>-</u>
EPC contract placed on M/s Zelan, Malaysia. Work on all the fronts is going on as per schedule.		Commissioning activities are under progress.	Project is under advanced stage of construction.	Boiler erection is in progress. Drum Lifting expected in 08/2007.	Order placed on BHEL, Civil works are in progress.	Order placed on Ms Alstom. Civil work in progress.	For Block-1 work is in the advanced stage of construction. The work of Block-II and III is going as per schedule.
257.43 2009-10		2007-08	125.76 113.16 2007-08	219.68 2008-09	2009-11	2009-10	2007-08
		∢ Z	113.16	219.68	* NIL*	»IL	A A
* NIC		33.62	125.76	NIL	* NIC	NIC*	562.62
* 1		*III	53.11	NIC*	NIL*	NIL*	NIL*
1340.04		356	490	1455.85	2300	954.75	3096
300		40	75	250	200	350	1128
Lx300=300		72+40=112	Ix75=75	2x125=250	2x250=500	lx350=350	3x376=1128
Private		State	State	State	State	State	Private
Pathadi TPS Ph-1 Lanco Amarkantak Power Pvt. Ltd	Gujarat	Dhuvaran CCPP Extn. GSECL	Kutch Lignite TPS Extn./GSPCL	Surat Lignite TPP Extn. State GIPCL	Sikka TPP Extn. GSECL	Utran CCPP Extn. GSECL	Sugen CCPP(Akhakhol) Private Torrent Power Gen. Ltd.
61		20	21	22	. 73	24	23

		,		v	9	7	∞	6	10	-
_	7	c	+	,						
	Haryana									
26	Aravali STPS/ Aravali Power Co. Pvt. Ltd. (JV of NTPC. IPGCL. & HPGCL)	Central	3x500=1500	.1500	7892	NIC*	× NIC*	0.42	0.42 2010-11	Order placed on BHEL. Civil works are in progress.
27	Rajiv Gandhi (Hissar) TPS HPGCL	State	2x600=1200	1200	4800	NIL*	» NIC*	75.18	75.18 2009-10	Order placed on M/s Reliance (EPC). Civil works are in progress.
58	Yamuna Nagar TPP HPGCL	State	2x300=600	0009	2338	NIE*	91.85	924.15	924.15 2008-09	U-1: Boiler Light Up expected in 08/2007. Oil flushing completed. U-2: Works are under advanced stage of construction.
29	Jharkhand Chandrapura TPS Extn./DVC	Central	2x250=500	200	2066.45	2066.45 265.61		588.11	391.80 588.11 2007-08	U-7: Boiler Light Up expected in 09/2007. U-8: Boiler Drum lifted. Hydraulic Test expected in 08/2007.
30	Kodarma TPP DVC	Central	2x500=1000	1000	4313	*TIN	NIL*	* JIN	2010-11	Order placed on BHEL. Civil works are in progress.

				•	•	2	
=		Project is under advanced stage of construction. Commissioning activities are under progress.	Order placed on M/s BHEL. Civil works are in progress.	Order placed on M/s BHEL. Civil works are in progress.	Order placed on M/s Shanghai Elec. Co. Boiler erection is in progress.	Block-III: Commissioning is held up due to non- availability of gas.	Order placed on BHEL. Civil works are in progress.
10		856.07 2007-08	2010-11	2009-10	2009-10	2007-08	2010-11
6		856.07	0.20	53.69	50	ı	NA New Proj.
∞		530.22	» NEC	0.31	* I	ı	NIL*
7		232.27	NIC*	0.05	*1 11 2	•	NIL*
9		2100	2096	925	1860	US\$ 1868 M= Rs. 7472 Cr.	4124
'n		200	200	250	009	740	0001
4	 	lx500=500	k500 = 500	x250 = 250	2x300 = 600	1x740 = 740	2x500 = 1000
m		State	State	State	Private	Central	State
2	Karnataka	Bellary St-1 KPCL	Bellary TPP St-II KPCL	Raichur U-8 KPCL		Manarasntra Ratnagiri JV Ph-11, Dhabol RGPPL Block-3	Bhusawal Extn. MSPGCL
~		33	32	33	34	35	36

16	5	Oral ans	wers		[RAJYA	SAB	HA]		to Questions
=	-1	Order placed on BHEL. Civil works are in progress.	Order placed on BHEL. Civil works are in progress.	Order placed on BHEL. Civil works are in progress.	Order placed on BHEL. Boiler erection is in progress.		Project is in the advanced stage of construction.		Work held up due to non-tying up of funds.
5	21	2009-10	2009-10	2009-10	2008-09		2007-08		2009-10
0	٠	NA New Proj.	NA New Proj.	NA New Proj.	Z A		226.33		* NIC
٥	•	»II	*IL	*IZ	* Z		94.86		× 1 IC
٢	`	NIL*	*III	wIL*	*IIN		56.02		32
4	٥	2170	1601	1224	860		1104		125
ų	٠	200	250	250	250		210		23
	4	Ix500=500	1x250=250	1x250=250	lx250 = 250		lx210 = 250		5x22.73=23
	۰ ا	State	State	State	Private		State		State
C	7	7 Khaperkheda Extn. MSPGCL	i8 New Parli Extn. U-2 MSPGCL St-II	9 Paras TPS Extn. MSPGCL	10 Trombay TPS Extn. Tata Power Company	Madhya Pradesh	-1 Amarkantak TPS Extension MPPGCL	Nagaland	2 Dimapur HFO based DGPP Deptt. of Power, Govt. of Nagaland

	U-3: Boiler Light Up completed in 03/2007 Chemical Cleaning is expected in 08/2007. U-4: Hydraulic Test completed. Boiler Light Up expected in 10/2007.	Boiler erection is in progress. Civil works for Turbo Generator under progress.	U-1: Boiler Drum lifted. Turbo Generator raft casting is in progress. U-2: Boiler erection is in progress. Drum Lifting expected in 10/2007.	Works are in advanced stage of completion.	Boiler Drum lifted. Turbo Generator erection is in progress.
	2007-08	2008-09	2008-09	2007-08	110.17 2008-09
	657.44 922.37 2007-08	95.55 192.55 2008-09	405.23	324.41 2007-08	110.17
	657.44	95.55	* Z	115.01	40.30
	86.62	ZII.	* Z	54.44	1.28
	2339	1114.18	2350	1155	618
	200	250	200	011	125
	2x250 = 500	2x125=250	2x250=500	2x110+1x110 =330	lx125=125
	State	Central	State	State	State
Punjab	Guru Har Govind TPS-II PSEB	44 Barsingsar Lignite/ NLC	Chhabra TPS RRVUNL	Dholpur CCGT RRVUNL	Giral Lignite-II RRVUNL
	43	4	45	46	47

18	Oral ansv	vers	[R	RAJYA SAB	HA]		to (Questions
11	Boiler erection is in progress. Boiler Drum Lifting expected in 08/2007.	Boiler erection is in progress. Boiler Drum Lifting expected in 08/2007. Turbo Generator civil works are in progress.		U-1; Boiler erection under advanced stage. U-2; Boiler erection is under progress.	Civil works completed. Erection of mechanical equipments is in progress.		U-5: Boiler erection is in progress;	U-6: Order placed on BHEL. Civil works are in progress.
92	2008-09	2008-09		167.67 252.39 2008-09	2007-08		2009-10	2009.10
6	94.12	64.87		252.39	35.53		308.57	
∞	* TIZ	* 2		167.67	* Z		NIL*	
7	»IL	* JII		NIL*	* 112		NIC*	
9	088	1000		2030.78	355.30		5135.33	
S	195	250		200	92.2		490	490
4	x 95=195	Ix250=250		2x250=500	1x59.8+1x32.4 =92.2		Ix490=490	Ix490=490
60	State	State		Central	State		Central	Central
2	Kota TPP RRVUNL	SuraTurbo Generator TPP RRVUNL	Tamil Nadu	Neyveli TPS-II NLC Exp. NLC	51 Valuthur CCPP Extn. TNEB	Uttar Pradesh	National Capital Power Project St- II, U-5 NTPC	53 National Capital Power Project, St- II,U-6 NTPC
-	48	49		20	51		52	53

Order placed on BHEL. Civil works are in progress.	Order placed on BHEL. Civil works are in progress.		Order placed recently on M/s BHEL.	Boiler erection is in progress Boiler Drum Lifting expected in 08/2007.	Order placed on BHEL. Civil works are in progress.	Works are in advanced stage.	U-4: Works are in advanced stage. Cu-5: Hydraulic Test expected in 08/2007. Turbo Generals.
			2010-12 Orde				2007-08 U-4: adva U-5: Cype Expe Tub Fub
164.72 2009-10	230.20 2009-10		NIL* 201	NIL* 140.11 2010-11	397.46 2009-10	851.14 2007-08	598.68 200
* N	NIL*		XIL*		* 117	9 500.28	251
0 NIL*	* NIC*		* NIL*	44 NIL*	89 NIL*	50 298.89 1.	0 120
0 2160	0 2015		3272	0 2570.44	00 4676.89	0 2012.50 (Incl. U-5)	0 2100
500 500	200 200		000 1000	200 200	000 1000	250 250	420 420
2×250=500	2x250=500		2x500=1000	Ix500=500	2x500=1000	lx250=250	2x210=420
State	State		Central	Central	Central	Central	State
54 Harduaganj Ext. UPRVUNL	Pariichha Extn. UPRVUNL	West Bengal	Durgapur Steel TPP DVC	Farakka STPS St-III NTPC	Mejia Extn. U-7 & 8 (DVC)	Mejia TPS U-6 DVC	Bakreshwar TPS/WBPDC k
54	55		56	57	58	59	8

Oral answers

				•		-	
11	Works are in advanced stage of construction.	U-1: Works are in advanced stage.	U-2: Hydraulic Test completed. Boiler Light Up expected in 08/2007.	Order placed on BHEL. Preliminary civil works are in progress.	Works are in advanced stage of construction.	Order placed on BHEL. Civil works are in progress.	
10	2007-08	2007-08		2009-10	208.50 466.30 2007-08	96.86 2009-10	
6	647.22	1214		25	466.30	98.96	
8	346.78 647.22	337.40		* III	208.50	1.09	
7	NA	061		»II	125	0.21	
9	1350	2750		016	1430	1068	
'n	300	009		250	250	250	
. 4	Lx300=300	2x300=600		1x250=250	1x250=250	lx250=250	
3	State	State		State	State	Private	
2	61 Durgapur TPS Extn. DPL	Sagardighi TPP WBPDCL		63 Santaldih TPP Extn. Ph2 WBPDCL	Santaldih TPP Extn. Ph-l WBPDCL	65 Budge-Budge III CESC	
_	19	62		63	64	65	

* Order for the project placed after end of the financial year.

21

(Rs. in crores)

Statement-II

Details of Hydro Projects under execution

As on 15.08.2007 progress. Erection of Broad Present Status All works awarded. All works awarded. All works awarded. All works awarded. Civil works are in Civil works are in Civil works are in Civil works are in unit taken up. = progress. progress. progress. Likely Commng. 373.19 2011-12 406.48 2009-10 2010-11 2010-11 10 127.47 101.37 2005-06 2006-07 6 Expenditure during 382.09 283.82 50.52 48.34 00 2004-05 358.68 278.64 26.24 19.22 3610.38 2304.56 4527.15 1518.34 Latest Cost (Rs. Crs.) 9 Capacity Under 800.00 800.00 Exec. (MW) 231.00 520.00 Ś $(No. \times MW)=$ 4x200 = 800 MW4x130 = 520 MW4x200=800 MW Capacity 231MW 3x77 =I.C. 4 Central Central Central Central Sector 3 Himachal Pradesh St. Name of Scheme/ No. Executing Agency Parbati St. II/ NHPC Chamera-III/ NHPC Parbati-III/ NHPC Kol Dam/ NTPC d 3

[20 AUG., 2007]

3	2	2	Oral ans	wers		[RAJYA SA	вна]		to Questions
3 4 5 6 7 8 9 9 Central 6x68.67= 412.00 2047.03 6.58 22.82 52.77 2 State 3x33.33= 100.00 431.56 28.06 36.52 53.39 2 State 3x36.6= 110.00 648.00 - 2x36.6= 192.00 922.35 59.73 205.35 526.45 Private 2x96= 192.00 922.35 59.73 205.35 526.45 Private 2x35= 70.00 418.80 0.00 62.79 46.10 Private 2x50= 100.00 598.00 4.86 57.58 101.37		=	Civil works awarded. Infrastructure works are in progress.	All works awarded. Civil works are in progress.	HRT work awarded. Intrastructure works are in progress.	All works awarded. Civil works and erection of units are in progress.	Financial closure achieved. Civil works are in progress.	Civil works awarded. Infrastructure work is almost completed.	All works awarded. Civil works are in progress.
3 4 5 6 7 8 9 Central 6x68.67= 412.00 2047.03 6.58 22.82 52.77 State 3x33.33= 100.00 431.56 28.06 36.52 53.39 State 3x36.6= 110.00 648.00 - Private 2x96= 192.00 922.35 59.73 205.35 526.45 Private 4x250= 1000.00 5909.59 87.05 419.26 325.73 Private 2x35= 70.00 418.80 0.00 62.79 46.10 Private 2x50= 100.00 598.00 4.86 57.58 101.37		10	2011-12	2010-11	2011-12	2008-09			
3 4 5 6 7 Central 6x68.67= 412.00 2047.03 6.58 2 State 3x33.33= 100.00 431.56 28.06 3 State 3x36.6= 110.00 648.00 - Private 2x96= 192.00 922.35 59.73 2 Private 2x35= 70.00 418.80 0.00 Private 2x35= 100.00 598.00 4.86		6	52.77		•	526.45	325.73	46.10	101.37
3 4 5 6 Central 6x68.67= 412.00 2047.03 State 3x33.33= 100.00 431.56 2 State 3x33.35= 110.00 648.00 Private 2x96= 192.00 922.35 Private 4x250= 1100.00 5909.59 Private 2x35= 70.00 418.80 Private 2x35= 100.00 598.00		&	22.82	36.52	•	205.35	419.26	62.79	57.58
3 4 5 Central 6x68.67= 412.00 20 State 3x33.33= 100.00 4 100MW 100MW Private 2x96= 192.00 9 Private 4x250= 1000.00 2 Private 2x35= 70.00 Private 2x35= 100.00 2		7	6.58	28.06	ı	59.73	87.05	0.00	4.86
3 4 Central 6x68.67= 4 412 MW 412 MW 412 MW 100MW 100MW Private 3x33.33= 110MW 192MW Private 2x96= 192MW Private 2x36= 70MW Private 2x35= 70MW		9	2047.03	431.56	648.00	922.35	5909.59	418.80	598.00
State 3 State Private Private Private		5	412.00	100.00	110.00	192.00	1000.00	70.00	100.00
		4	6x68.67= 412 MW	3x33.33= 100MW	3x36.6= 110MW	2x96= 192MW	4x250= 1000 MW	2x35= 70MW	2x50= 100 MW
ley Power id. uddu/ alley Corpn. uhangan/ uhangtoo/ PC		,	Central	State	State	Private	Priva te	Private	Private
Rampur/ SJVNL SJVNL SJVNL Corpn. L (BVPC) 7 Swara Kı Pabbar V (PVC) 8 Allain D ADHPL 10 Budhill LANCC LANCC			Rampur/ SJVNL	Uhl-III/ Beas Valley Power Corpn. Ltd.	(BVPC) Swara Kuddu/ Pabbar Valley Corpn.	(PVC) Allain Duhangan/ ADHPL	Karcham Wangtoo/ JPKPL	Budhill LANCO	Malana-II/ Everest PC
10 8 8 6 II			5		7	∞	6	10	=

	2	e	4	5	9	7	88	6	10	=
	Jammu & Kashmir									
12	Uri-IV NHPC	Central	4x60= 240 MW	240.00	1292.05	69:01	16.38	101.38	101.38 2009-10	All works awarded. Civil works are in progress.
13	Sewa-II/ NHPC	Central	3x40= 120 MW	120.00	783.31	130.60	93.81	133.80	133.80 2009-10	All works awarded. Civil works are in advance stage.
4	Baglihar-I/ JKSPDC	State	3x150= 450 MW	450.00	5000.00	221.43	611.85	810.74	2008-09	Civil works are in advance stage. E&M works completed.
	Uttarakhand									
15	Koteshwar/ THDC	Central	4×100= 400 MW	400.00	1301.56	47.44	65.02	163.60	163.60 2010-11	All works awarded. Civil works are in progress.
16	Loharinagpala/ NTPC	Central	4x150= 600 MW	00.009	2895.10	9.23	95.95	43.67	2011-12	Civil works awarded and are in progress.
17	Tapovan Vishnugad/ NTPC	Central	4x130= 520 MW	520.00	2545.51	10.68	72.62	20.39	2011-12	Civil works awarded and are in progress.
<u>8</u>	Maneri Bhali-II/ UJVNL	State	4x76=304 MW	304.00	1714.41	233.92	311.15	451.90	2007-08	Works are in advance stage.
19	Shrinagar/ M/s GVK Industries	Private	4x82.5≈ 330 MW	330.00	1699.12	11.00	129.00	17.00	2011-12	All works awarded. Civil works are in progress.

	Madhya Pradesh		f							
. 50	Omkarashwar/ NHDC	Central	8x65= 520 MW	390.00	2224.73	440.53	594.66	612.63	612.63 2007-08	Unit I & 2 commissioned. Other units are in advance stage.
21	Maheshwar/ SMHPCL Maharashtra	Private	10x40= 400 MW	400.00	2449.20	0.00	102.47 110.85 2011-12	110.85	2011-12	All works awarded. Civil works are in progress.
22	Ghatghar PSS/ GOMID Andhra Pradesh	State	2xl25= 250 MW	250.00	1184.60	292.59	154.26 188.69 2007-08	188.69	2007-08	Works are in advance stage.
23	Priyadarshni Jurala/ APGENCO	State	6x39.1= 234 MW	234.00	547.00	60.12	30.05	154.03	154.03 2007-09	Works are in advance stage.
24	Nagarujana Sagar TR/ APGENCO Karela	State	2x25= 50MW	50.00	464.70		1	20.50	2009-10	All works awarded. Civil works are in progress.
25	Kuttiyadi Addl. Ext./ KSEB	State	2x50= 100MW	100.00	168.28	3.31	32.31	38.58	2008-09	All works awarded. Civil works and E&M works are in progress.
26	26 Palivasal/ KSEB	State	3x20= 60MW	00.09	570.95		•	•	2010-11	All works awarded. Civil works are in progress.

[RAJYA SABHA]

to Questions

24

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Oral answers

Oral ans	wer	S		[20	AUG., 200)/]		10	Questions 23
All works awarded. Environment clearance accorded recently.		All works awarded. Penstock works are in progress.		All works awarded. Civil works are in progress.	All works awarded. Civil works are in progress.		All works awarded. Works hampered due to recent flesh floods.	All works awarded. Works hampered due to recent flesh floods.	Unit 4 commissioned. Unit 3 commissioned in generation mode. Other units are in advance stage.
2011-12		53.45 2008-09		2010-11	2009-10		102.61 187.61 2009-10	2010-11	2007-08
•		53.45		8.96	1.25		187.61	30.29	289.84
1		0.94		0.93	0.58		102.61	39.61	626.41
ı		0.37		0.85	0.47		52.98	3.12	371.61
385.63		291.00		99.75	99.75		953.62	1061.38	2952.60
163.00		230.00		30.00	30.00		132.00	160.00	675.00
2x80 + 2x1.5 = 163 MW		2x115= 230 MW		2x15= 30MW	2x15= 30MW		4x33= 132 MW	4x40=160MW	4x225= 900 MW
State		State		State	State		Central	Central	State
Athirapalli/ KSEB	Karnataka	Varahi Extn./ KPCL	Tamil Nadu	Bhawani Barrage-11/ TNEB	Bhawani Barrage-III/ TNEB	West Bengal	Teesta Low Dam-III/ NHPC	Teesta Low Dam-IV/ NHPC	Purulia PSS/ WBSEB
27		28		53	30		31	32	33

-	2	3	4	S	9	7	∞	6	10	. 11
34	Orissa Balimela Extr./ OHPC	State	2x75= 150 MW	150.00	212,40	16.40	48.63	86.35	2007-08	Unit-7: Rotated on 31.7.2007. Testing in progress. Unit-8: Advance stage.
35	Sikkim Teesta St. V/ NHPC	Central	3x170=510 MW	510.00	2526.22	359.58	425.62 429.97 2007-08	429.97	2007-08	Works are in advance stage.
36		Private	2x49.5= 99MW	99.00	448.76	13.91	28.65	119.00	2009-10	All works awarded. Civil works are in progress.
37	Teesta St. III/ Teesta Urja Ltd.	Private	6x200= 1200 MW	600.00 in 11th Plan	5705.55	0.00	25.20	47.79	2011-13	All works awarded. Infrastructure works are in progress.
38	Meghalaya Myntdu/ MeSEB	State	2x42= 84MW	84.00	611.91	55.59	61.10	104.84	2009-10	All works awarded. Civil works are in progress.
39	Arunachal Pradesh Subansiri Lower/ NHPC	Central	8x250= 2000 MW	2000.00	6176.81	598.68	287.95	375.25	375.25 2011-12	All works awarded. Civil works are in progress.
40	Kameng/ NEEPCO	Central	4x150 = 600 MW	600.00	2496.90	141.00	140.10	157.71	157.71 2010-11	All works awarded. Civil works are in progress.

(Rs. in crores)

Statement-III

Details of Nuclear Projects under execution

78		i	[20 A	J u., 200	′]		.o Q.	aconons	
As on 15.08.2007	Broad Present Status			U#5-2007 Works are in U#6-2008 progress.		U# 1-2008 Works are in U#2-2009 progress.	Works are in progress.		U# 3 : Already commissioned. U#4 works are in progress.
	Likely Commng.			U#5-2007 U#6-2008		U# 1–2008 U#2–2009	2011		U#4- 2008
	uring	2006-07		407		1879	195		381
	Expenditure during	2004-05 2005-06 2006-07		424		2081	111		434
	Expe	2004-05		404		2243	124		377
·	Latest Cost (Rs.	(13.7)		1		•	,		ı
	Capacity Under Exec.	()		440		2000	200		220
	I.C. (No. x MW)= Capacity			2x220 = 440 MW		2x 1000 = 2000 MW	1x500 = 500 MW		2x220 = 440 MW
	Sector			Central		Central	Central		Central
	Sl. Name of Scheme/ No. Executing Agency		Rajasthan	 Rajasthan Atomic Power Project/NPCL 	Tamil Nadu	 Kudankulam Nuclear Power Project/NPCL 	 Prototype Fast Breeder Central Reactor (PFBR)/NPCL 	Karnataka	4. Kaiga Atomic Power Project/ NPCL
	1			_		. ,	4-1		7

[20 AUG., 2007]

* for both units

SHRI DWIJENDRA NATH SHARMAH: Sir, the hon. Minister has given a detailed reply to my question. ...(Interruptions)...

MR. CHAIRMAN: Please proceed with the question.

SHRI DWIJENDRA NATH SHARMAH: But, Sir, the problem of shortage of power all over the country is a very serious problem. The Minister has given a detailed reply and it is encouraging that the Eleventh Five Year Plan begins with the commissioning of a capacity of 1935 MW.

Sir, my first supplementary is this. The Minister has given details about the completion of power projects in the country, which are not specific. I have observed that the completion of various projects has been very much delayed in almost all the cases which created a big problem in the power sector. Now, may I know from the hon. Minister whether the Government has formulated any specific programme, any specific scheme so that these projects, which are delayed very much, can be completed? Sir, for a long time, these projects have not been completed. I would like to know whether the Government has any specific programme to complete such projects within a stipulated time.

SHRI SUSHILKUMAR SHINDE: Sir, along with my answer, I have attached Annexure I and II wherein the position with respect to the entire country has been given, not only on thermal but the details have been given with regard to hydro also. The details which have been mentioned are: what is its capacity, whether it is under execution, what is the latest position and what are the expenses, etc.

Everything has been mentioned in all the annexures attached to the answer.

The second thing which he has asked is, what are the steps that the Government has taken to improve the position. Yes; there was a shortage. In the Ninth Plan, there was an energy shortage of 7.5 per cent and at the end of the Tenth Plan, the shortage was 9.6 per cent. The peaking shortage at the end of the Ninth Plan was 11.8 per cent and at the end of the Tenth Plan, it was 13.8 per cent. The capacity addition done in the Ninth Plan was about 19,015 MW and in the Tenth Plan, it was 21,180 MW. It is a fact, Sir, that during the Tenth Plan, we had targeted for about 41,110 MW, but because of the slippage and many other reasons, we could not achieve that target; we have achieved only 21,180 MW. The installed capacity at the end of the Tenth Plan was 1,32,329 MW, and, as on today, i.e., as per the latest figures, it is 1,35,006 MW. Sir, various steps have been taken. We have also received a lot of complaints and we have looked into it. If we go into them, the answer will be a little lengthy. But considering the position of the Tenth Plan, we have taken certain precautions. As far as the Eleventh Plan is concerned, the UPA Government has promised the nation that by 2012, everyone in the country will have, at least, one unit of electricity/household/day as a merit good. Sir, we have taken various steps. We have called a meeting of the State Chief Secretaries under the leadership of the Prime Minister, we had called the meeting of all the Chief Ministers/State Power Ministers and given the capacity addition for every State. If you look at the capacity addition during the Seventh, Eighth and Ninth Plans, we find that it had been decreasing but now, we have added slightly more in Tenth Plan. But I assure the hon. Member that by 2012 the peak shortage that exists as of today would be converted to a peak surplus by 0.2 per cent in 2011-12 and energy surplus by 5.6 per cent in 2012. So, that would be the position. This House would be very happy to know that by that year the country would be surplus in power.

SHRI DWIJENDRA NATH SHARMAH: Sir, the hon. Minister's reply stating that we are heading for a power surplus is very encouraging.

Now, as far as hydel projects are concerned, the hon. Minister has mentioned about two hydel projects in Arunachal Pradesh. May I know from the hon. Minister whether there is any scope for hydel projects coming up at the borders of Arunachal Pradesh and the North-eastern region? Have they been further studied? Secondly...

MR. CHAIRMAN: Only one supplementary please.

SHRI DWIJENDRA NATH SHARMAH: Sir, it is part of the same question. ... (Interruption)...

Has the Government taken any step to remove power shortage in the State of Assam? Has the Government taken up any project in the State of Assam?

SHRI SUSHILKUMAR SHINDE: Sir, as far as Arunachal Pradesh is concerned, for the last many years since Independence, hydro has been given due priority. We have got in the entire Himalayan ranges a capacity of 1,50,000 megawatts. In Arunachal Pradesh in particular, we have a capacity of about 50,000 to 60,000 MW. But so far, not much has been done; only about 3000 MW capacity has been utilised under construction. We went into the situation in Arunachal Pradesh. I personally went into the details and we held meetings with the earlier Chief Ministers as also the present Chief Minister. Recently, CPSUs have signed MoU for about 14,000 MW power projects. There is likelihood of more and more projects coming up. Also, the State itself has taken a lead and under the MoU they have announced about 14 projects. A question was asked in this House whether we would allow private participation through the State.

Sir, there is severe shortage of power in the country. The NHPC had done a DPR of two projects. A lot of expenses were incurred, but I had assured in this House also that we would recover that money from private developers with interest and give DPR so that work could be started quickly and the country could get power faster. So, this is the situation as far as Arunachal Pradesh is concerned.

Now, Sir, the Department of Power has considered bringing in a new hydroelectricity policy in the country and that is under consideration. We shall bring in that new policy within two to three months.

The second question that the hon. Member had asked was about Assam ... (Interruption)... He is aware of the ongoing projects there; I shall not take much of the time of the House mentioning those projects. The allocation from Central generation of the North-eastern region is 508 MW. In addition to this, there is power generation to the tune of 24.50 MW in the private sector. The hon. Member would be happy to know that the proposal for Bongaigaon Thermal Power Station is under active consideration and there is a 750 MW coal-based thermal power project proposed to be established in Bongaigaon. Assam would be getting about 300 MW out of this project.

SHRI TAPAN KUMAR SEN: I congratulate the Minister on bringing a very encouraging picture about the capacity addition during the Eleventh Plan. But one

thing to which I would draw his attention is that in 78,000 odd MW target of capacity addition during the Eleventh Plan the contribution of private sector despite all encouragement is hardly 10,000 MW. And if you go through the performance in the previous Plans, the slippage on the part of private sector vis-a-vis target is much higher than that of the public sector. In view of this and the very urgent need of the power generation — this suggestion has already been made by different hon. Members of this House to the Government — whether the Government is considering their ambitious Ultra Mega Power Project through a joint operation of NTPC, the biggest power generator, and BHEL combined given the experience of Sasan where Government's exercise to give it to a private sector has delayed the things inordinately. My next point is that gas is a very important fuel for cheaper power generation. Whether the Ministry of Power is taking strong view on the issue of proper gas pricing discovered by NTPC through international competitive bidding which has generated a lot of controversy in the market and whether the Ministry of Power is going to stick to the price discovered by the NTPC through international competitive bidding in gas for the sake of affordable power generation to the people. Thank you.

SHRI SUSHILKUMAR SHINDE: Sir, there are a number of questions that the hon. Member has asked. He has asked about the Ultra Mega Project; he has asked about the gas and he has asked about capacity addition. But I will assure the House that I am aware of everything and the cognizance has been taken of what the hon. Member has been saying. It is a fact that in the Tenth Plan, yes, there has been a slippage of power and I must tell you that by considering this entire thing there has been so many shortcomings. We have corrected it. My hon, friend from the Heavy Industries is here. I have discussed with him to give more capacity. The annual capacity was 6000 MW. Now they have assured me that by the end of December they will give me capacity of 10,000 MW and by the end of this Eleventh Plan they will increase it to 15,000 MW. It is heartening because this is the main company that has been providing all manufacturing equipments to us. There is shortage of equipments and thereby we are trying to bring it from outside. We are trying to bring it from ICB also. Not only that, recently on the 4th of last month we have taken a meeting of entire vendors and manufacturers of the country to give more manufacturing units for this. Only a few companies are doing it. All these accumulated difficulties are the reasons for slippage. But I must assure the House that we have taken cognizance of that. But it is not what Mr. Sen has been telling that NTPC and BHEL can come together. Yes, both the corporations are there. We will come together. But considering the huge plants, about more than 153 thermal units are coming up in Eleventh Plan, we have to work on war-footing. So, we are working on it and I will assure this House that in addition to BHEL we are trying to find out other big companies. Recently, Larsen and Tubro and the Mitsubishi Heavy Industries have joined hands. They are asking us to give more orders. The UPA Government has assured the nation that we will give cheaper power and sustainable power to this country. As mentioned by the hon. Member, the Sasan Ultra Mega Power Project is having 4,000 MW capacity. Earlier Lanco-Globeleg had received LOI from Sasan Power Ltd., but because of some submissions, which were not according to the bidding document, the LOI was cancelled and issued to new one. ... (Interruptions)... No, you must see that the question is very difficult. You must also agree with this that price was levelised. Rs.1. 19617 per unit was the price mentioned by the Lanco-Globeleq consortium. Now

three bidders were left in the race for this bid. It was the price, which was levelised. We wanted to give power to the country at the cheapest possible price. So, levelised price was Rs.1.19617. The new selected bidder has committed at Rs.1.19616. That means, he has offered on fraction less. This shows that we are giving to the country whatever was assured by the UPA Government and my Prime Minister.

Sir, regarding gas, I would like to inform that the Government has appointed EGoM on that and we will consider this issue in the EGoM.

SHRI C. RAMACHANDRAIAH: Sir, a mention has been made about Sasan Power Project. It is a special purpose vehicle which has been created by the Power Finance Corporation which has monitored the entire bid process. It has gone wrong. The entire nation is aware of it. To prevent such lapses in future, what is the mechanism that you are going to develop? It has downgraded the credibility of the Government in accepting such bids.

SHRI SUSHILKUMAR SHINDE: Sir, it has come to our notice that there have been some lapses. So, we have corrected them now. When GoM was considering all these issues, we appointed a Committee ...(Interruptions)...

MR. CHAIRMAN: Please, let the hon. Minister answer the question ... (Interruptions)...

SHRI TAPAN KUMAR SEN: Sir, the question has not been answered.

MR. CHAIRMAN: Please, sit down...(Interruptions)...

SHRI TAPAN KUMAR SEN: The EGoM cannot take care of a thing which was decided by international competitive bidding...(Interruptions).

MR. CHAIRMAN: Please, let him answer the question...(Interruptions).

SHRI SUSHILKUMAR SHINDE: Sir, while consider this issue which has come to our notice, the Committee has been appointed to re-verify this bidding document of PFC under the Chairmanship of the Power Secretary. The Law Ministry has been taken in this Committee. Corporate Affairs Ministry has also been taken in it. They will submit the report to us. Till that time, all the proceedings are on hold. The Committee's task will be done within 15 days from now and everything will run properly. We want to rectify whatever lapses that we have experienced.

श्री यशवंत सिन्हाः सभापित महोदय, मंत्री जी ने एक परिशिष्ट जो इसके साथ जोड़ा है, उसमें थर्मल पावर स्टेशन्स की राज्यवार एक सूची दी गई है। मैंने झारखंड की सूची देखी, उसमें दो ही योजनाओं का उल्लेख है। मेरे संज्ञान में यह बात है कि एक नॉर्थ करनपुरा मेगा थर्मल पावर स्टेशन भी वहां अंडर कंस्ट्रक्शन है। मैं मंत्री जी से जानना चाहूंगा कि उसको इस सूची में शामिल क्यों नहीं किया गया है और उसकी अद्यतन स्थिति क्या है? क्या उस प्रोजेक्ट को बंद करने का निर्णय किया गया है?

श्री सुशील कुमार शिन्देः सर, नॉर्थ करनपुरा को बंद करने का कोई निर्णय नहीं लिया गया है। उसमें कुछ difficulties हैं और मुझे पता है कि उसका फाउंडेशन स्टोन भी रखा गया है, लेकिन हम पूरी तलाश करके इस बारे में निर्णय ले रहे हैं और मैं assure करना चाहूंगा कि हम यह प्रोजेक्ट बंद नहीं करना चाहते हैं।

श्री यशवंत सिन्हाः लेकिन आपने इसमें जमीन एक्वायर कर ली है, आपका ऑफिस वहां पर चल रहा है। आप अंडर कंस्ट्रक्शन, अंडर execution में उसको क्यों नहीं दिखाते? अगर उसको बंद नहीं कर रहे हैं तो इस लिस्ट में उसका जिक्र क्यों नहीं है? जमीन एक्वायर कर ली है. जमीन आपने ले ली है।

- श्री सुशील कुमार शिन्देः जिस बारे में थोड़ा सा काम हो गया है, उस प्रोजेक्ट का नहीं बताया है। जो प्रोजेक्ट्स हमने ले लिए हैं, उसमें तुरंत जो करना चाहिए, वे प्रोजेक्ट्स हम कर रहे हैं। उसके लिए नहीं बताया गया है।
- श्री यशवंत सिन्हाः आप उसकी तरफ पूरा ध्यान देकर उसको जल्दी पूरा कराएंगे या नहीं कराएंगे? क्योंकि वह हमारी सरकार में आया, इसलिए आप उस पर ध्यान नहीं दे रहे हैं, यह उचित बात नहीं है।
- श्री सुशील कुमार शिन्देः मुझे पता था, इसीलिए मैंने कहा कि वहां फाउंडेशन स्टोन रखा गया था। इतना ही नहीं, वह तो कर ही देंगे, नवीनगर में भी कर देंगे। मैं खुद नवीनगर के लिए मॉनिटर कर रहा हूं। बिहार में पॉवर में...(व्यवधान)...
- श्री यशवंत सिन्हाः मैं, झारखंड का प्रतिनिधि, इस सदन में हूं। सुबोध कान्त जी भी बैठे हैं, झारखंड से, वे मंत्री हैं। आप झारखंड के साथ सौतेला व्यवहार कर रहे हैं।

Private investment in education

- *103. SHRI A. VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether there is any proposal from any source, including the Planning Commission, to set up a policy frame-work for facilitating private investment in education;
 - (b) if so, the details and the present status thereof;
- (c) whether there is any proposal/plan to tap sources of finance, other than the Central Government and State Government funds, to set up new institutions and to expand the existing institutions in education, especially higher education;
 - (d) if so, the details thereof; and
- (e) the number of universities, Central Universities, deemed institutions as on date, State-wise and category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) A Statement is laid on the Table of the House.

Statement

(a) to (d) The approach paper on the Eleventh Five Year Plan States that "the role of the private sector in providing high quality education also needs to be recognized and a suitably facilitative environment created to allow such institutions to support our objectives of expanding higher education." The Eleventh Five Year Plan is yet to be finalized.

The National Knowledge Commission (NKC) in its "Note on Higher Education" has observed that "... private investment in university education, where more than 70 per cent students study, is almost negligible. It is essential to stimulate private investment in higher education as a means of extending educational opportunities."